

**CAUSE LIST OF THE COURT OF SRI GIRISHA.R.B., ADDL.
CIVIL JUDGE AND JMFC., HOSAKOTE FOR THE DAY
20.08.2020**

MORNING SESSION HEARING	AFTERNOON SESSION ORDERS
1. Cr 48/2020 TSPS 2. Cr 74/2020 TSPS 3. Cr 60/2020 AGPS 4. PCR 113/2020 5. OS 75/2020 6. OS 119/2018 7. OS 33/2019 8. OS 83/2020 9. OS 182/2020 10. OS 183/2020 11. OS 184/2020	12. OS 77/2013 HEARING 13. Cr 57/2020 AGPS 14. Cr 47/2020 AGPS 15. CC 339/2016 JC MATTERS 16. CC 1041/2020 17. CC 1044/2020 18. CC 2539/2019 19. CC 1151/2019 20. CC 1047/2020 21. CC 367/2013 22. CC 14/2018

Hosakote

Dated: - 19.08.2020

C. Girish
19/08/2020
Addl. Civil Judge & JMFC.,
Hosakote

Note:

1. All the other cases which stands posted on the day has been adjourned to next dates in CIS, the concerned Advocates and litigants may ascertain the next dates of their cases in the CIS Portal.
2. The learned Advocates are hereby requested to strictly adhere to the instructions contained in the SOP issued by the Hon'ble High Court of Karnataka, Bangalore.
3. The learned Advocates are also requested to ensure adequate social distancing during the court session and further to ensure that the congregation does not exceed 20 at any time during the session.